

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.03.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1080 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 976 of 2022	Rajeev Srivastava Vs. Ahluwalia Contracts (India) Ltd. & Ors.	Ankur Goel
2.	I.A. No. 1109 of 2023 in Comp. App. (AT) No. ___ of 2023	Sabo Hema Automotive Pvt. Ltd. Vs. Vikas Garg, Liquidator in the CIRP of Hema Engineering Industries Ltd. & Ors.	Satinder Kapur

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Assistant Registrar